as to run more closely along the coast than the present National Highway Route. This proposal requires detailed examination in consultation with the State Government for which additional data are being collected.

## †SCRAPPING OF PROHIBITION IN STATES

# 5. SHRI KALI MUKHERJEE : SHRIMATI PRATIBHA SINGH :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

- (a) whether it is a fact that a number of States propose to scrap prohibition; and
- (b) if so, the details in this regard and Central Government's policy with regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI ARVIND NETAM): (a) and (b): Prohibition being a State subject, the States do not require the consent or approval of the Union Government for the scrapping of or relaxation in the Prohibition Policy.

The Central Government have throughout been advocating a uniform policy of prohibition and will continue to so persuade the State Governments.

‡FEE FOR PARKING CARS IN GOVERNMENT PREMISES

171. SHRI SUHRID MULLICK , CHOUDHURY :

> SHRI DWIJENDRALAL SEN GUPTA:

SHRI SASANKASEKHAR SAN-YAL:

### SHRI SALIL KUMAR GAN-GULI:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that senior officers of various Ministries/Departments etc. are provided with space in their respective office premises for parking their motor cars;
- (b) if so, whether any parking fee is charged for such parking of cars and the details thereof; and
- (c) if answer to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHR1 OM MEHTA): (a) to (c): Open garages and uncovered parking spaces have been provided in office buildings. These are allotted to the various offices occupying such buildings. As the number of garages is inadequate, the occupying departments/offices have earmarked some of these for their Ministers and senior Officers. No parking fee is charged from users of garages in office buildings.

### परिवार नियोजन के लिए प्रायोगिक परियोजना

186. श्री सूरज प्रसाद : क्या स्वास्थ्य श्रीर परिवार नियोजन मर्ता यह बनाने की कृपा करेंगे कि :

- (क) क्या परिवार नियोजन के मम्बन्ध में एक प्रायोगिक परियोजना स्थापित करने के बारे में योजना स्रायोग की विष्व बैंक के साथ कोई बातचीत हुई थी, स्नौर
- (ख) यदि हों, तो भारत मरकार की इस प्रयोजन के लिए 1970-71 ब्रौर 1971-72 के वर्षों के दौरान कितनी सहायता प्राप्त हुई?

<sup>†</sup>Transferred from the 20th February, 1973.

<sup>‡</sup>Transferred from the 22nd February, 1973.

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†[PILOT PROJECT FOR FAMILY PLANNING

186. SHRI SURAJ PRASAD : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether any talks were held between the Planning Commission and the World Bank to set up a pilot Project regarding Family Planning; and
- (b) if so, the amount of assistance received by the Government of India for this purpose during the years 1970-71 and 1971-72 9

स्वास्थ्य ग्रौर परिवार नियोजन मंत्रालय में उपमंत्री (श्री कोडाजी वासप्पा): (क) ग्रौर (ख) जी नहीं । तथापि, भारत मरकार द्वारा विश्व बैक ग्रौर स्वीडन की सरकार के साथ की गई बातचीत के आधार पर 14-6-72 की एक ग्रोर विश्व बैंक के ग्रन्तर्राष्ट्रीय विकास प्रा-धिकरण स्रोर स्वीडन की मरकार तथा इसरी म्रांर भारत सरकार के बीच मैसर ग्रौर उत्तर प्रदेश राज्यों में जनसंख्या परियोजना की सहायता के लिये एक करार किया गया था। इस करार में पाच वर्षों की ग्रविध में कुल 3 18 करोड श्रमरीकी डालरो (23 करोड रुपये के बराबर) की महायता की व्यवस्था है, जिसमे से 1 06 करोड़ डालर स्वीडन से अनुदान के रूप में प्राप्त होंगे और 2.12 करोड डालर ग्रन्तर्राप्ट्रीय विकास प्राधिकरण के रूप मे प्राप्त होगे।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) and (b): No. However, on the basis of negotiations undertaken by the Government of India with the World Bank and the Government of Sweden. an agreement was entered into on 14-6-72 between the International Development Authority of the World Bank and the Government of Sweden on the one hand and the Government of India on the other for Population Project in States of Mysore and Uttar Pradesh. The Agreement provides for a total assistance of U.S. \$ 31.6 million (Equal to Rupees 23 crores) spread over a period of 5 years of which \$ 10.6 million will be a grant from Sweden and \$ 21.2 million loan from International Development Authority. 1

on the Table

‡FEE FOR PARKING BICYCLES, SCOOTERS IN OFFICE PREMISES

218. SHRI SUHRID MULLICK CHOU-DHURY:

> SHRI SALIL KAMAR GANGULI: SHRI DWIJENDRALAL SEN GUPTA:

SHRI SASANKASEKHAR SAN-YAL.

Will the Minister of WORKS AND HOUSING be pleased to state : (a) whether any parking fee is charged for parking of bicycles and scooters in the bicycle stands of the office premises of the Central Government;

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes Sir.

(b) The fee at specified rate is charged by the cycle-stand contractor for locking after the safe custody of the cycle/scooter.

#### PAPERS LAID ON THE TABLE

12 NOON ANNUAL ACCOUNTS (1970-71) OF THE MADRAS PORT TRUST

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table a copy (in English and Hindi) of the Annual Accounts of the Madias Port Trust for the year

<sup>†[ ]</sup> English translations.

<sup>‡</sup>Transferred from the 22nd February, 1973.